

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

OFFICE MEMORANDUM

Dated, Shillong, the 3rd April, 2024.

No. LJ (A) 58/2003/Pt.III/184 – In partial modification of this Department's Office Memorandum No. LJ (A) 58/2003/Pt.II/206 dtd. 21.08.2018, the Government of Meghalaya is pleased to upgrade the pay scale for the post of Court Officer as follows: -

Post	Pre-revised scale (w.e.f 23.03.2013) with corresponding level of the revised pay structure (with effect from 01.01.2007)	Upgraded Pre-revised scale (w.e.f 23.03.2013) with corresponding level of the revised pay structure (with effect from 01.01.2007)
Court Officer	14100-27510 Level - 11	18300-35100 Level - 16

This has the approval of Personnel & AR(A) Department vide I/D No. 217/2023 dtd. 08.03.2024, Finance (PR) Department vide I/D No. F(PR) 122/24 dtd. 15.03.2024 and concurrence of Finance (EC.II) Department vide I/D No. FC.II.238/2023-24 dtd. 27.03.2024

Sd/-
Shri C.V.D. Diengdoh, IAS
Secretary to the Govt. of Meghalaya,
Law Department.

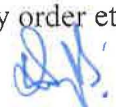
Memo No. LJ (A) 58/2003/Pt.III/184-A,

Dated, Shillong, the 3rd April, 2024.

Copy for information to: -

1. The Accountant General (A & E), Meghalaya, Shillong.
2. Personnel & AR (A) Department with reference to I/D quoted above.
3. Finance (PR) Department with reference to I/D quoted above.
4. Finance (EC.II) Department with reference to I/D quoted above.
5. The Registrar General, High Court of Meghalaya, Shillong.
6. The Director of Accounts and Treasuries Meghalaya, Shillong.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. The Director of Printing & Stationery, Meghalaya, Shillong with a request to publish the same in the next issue of the Meghalaya Extraordinary Gazette and to furnish this Department with 50 spare copies.
9. DEO, Law Department.
10. Guard file.

By order etc.,


Joint Secretary to the Govt. of Meghalaya,
Law (A) Department.